

ORISSA HIGH COURT**FILING REPORT AS ON :15/12/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0014117/2023	MAHESWAR MAHANTA VS STATE OF ODISHA	SHAKTI PRASAD DAS VS	JODA /229 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000622/2023
2	BLAPL/0014118/2023	BIBHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /73 /2022 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0000153/2022
3	BLAPL/0014119/2023	RANJAN PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /544 /2023 ADJ,KODALA(Ganjam) Spl/0000004/2023
4	BLAPL/0014120/2023	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /420 /2023 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR(Ganjam) GR/0001480/2023
5	BLAPL/0014121/2023	BISWANATH PATRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /497 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000409/2023
6	BLAPL/0014122/2023	BISWANATH PATRA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /501 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000413/2023
7	BLAPL/0014123/2023	MANGARAJ BEHERA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /497 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000409/2023
8	BLAPL/0014124/2023	MANGARAJ BEHERA VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /501 /2023 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000413/2023
9	BLAPL/0014125/2023	JITENDRA PATRO VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	Maitri Vihar PS /175 /2023 5TH ADDL.SESIONS JUDGE, BBSR(Khordha) TR/0000286/2023
10	BLAPL/0014126/2023	RAKESH @ AKASH NAHAK VS STATE OF ODISHA	BHAGABAN SARANGI VS	KHALLIKOTE /450 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Ganjam) Spl/0000115/2023
11	BLAPL/0014127/2023	KANHU CHARAN KANHAR VS STATE OF ODISHA	SUJATA JENA VS	GOCHHAPADA /96 /2023 () //

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12	BLAPL/0014128/2023	SAMYAJIT SATPATHY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DEOGARH /609 /2023 () //
13	BLAPL/0014129/2023	GOPABANDHU DIGAL VS STATE OF ODISHA	SUNIL PATTANAİK VS	KAKATAPUR /217 /2023 () //
14	BLAPL/0014130/2023	SAJAD KHAN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MANCHESWAR P.S. /304 /2023 () //
15	BLAPL/0014131/2023	ASHOK KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 () //
16	BLAPL/0014132/2023	NARI @ NIRA @ NARENDRA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /82 /2022 () //
17	BLAPL/0014133/2023	SANANDA BHUE VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /258 /2023 () //
18	BLAPL/0014134/2023	KALAKHANDI @ MD. SEKHAWAT VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	SPL.TASK FORCE /11 /2022 () //
19	BLAPL/0014135/2023	MANAS BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BELLAGUNTHA /420 /2023 () //
20	BLAPL/0014136/2023	RAJ KUMAR SINGH VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
21	BLAPL/0014137/2023	KAILASH DIGAL VS STATE OF ODISHA	DEBASHIS ROURAY VS	SURADA /515 /2023 () //
22	BLAPL/0014138/2023	CHINTU @ PRAVAT SAHU VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	BALIMI /284 /2023 () //
23	BLAPL/0014139/2023	NARENDRA HARIJAN @ NAG	AMULYA RATNA PANDA	JEYPORE SADAR /313 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0014140/2023	SUJIT MOHAPATRA @ MUSA	SOUBHAGYA KUMAR DASH	SOSO /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0014141/2023	AHIT KHAN @ AMIT	PRATYUSHA NAIDU	TITILAGARH /377 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0014142/2023	SIBA JALI	SARAT KUMAR JENA	KHALLIKOTE /784 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0014143/2023	CHANDAN SETHI @ SINDHU	MANAS KUMAR CHAND	KISSANNAGAR PS /120 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0014144/2023	BAPUN @ LOCKY @ SUKUMAR JENA	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /405 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0014145/2023	MURALIDHAR BEHERA	RANJIT MOHANTY	AIRPORT /133 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0014146/2023	KRUSHNA PRASAD PRAHARAJ	SAROJ KUMAR DASH	TANGI (KHURDA) /635 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0014147/2023	BIJENDRA SINGH	ABHAS MOHANTY	CHITRAKONDA /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0014148/2023	PRASANTA KUMAR BEHERA	MANAS KUMAR CHAND	POLASARA PS /407 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0014149/2023	PRABHAT KUMURA	JAYANTA KUMAR PADHI	KUNDHEIGOLA /318 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0014150/2023	SESHADEB PRADHAN	JUGALA KISHORE PANDA	BOUDH /147 /2023
		VS	VS	()

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35	BLAPL/0014151/2023	STATE OF ODISHA TIKU @ TINKU SHARMA VS	TUKUNA KUMAR MISHRA VS	// ADVA /82 /2023 ()
36	BLAPL/0014152/2023	STATE OF ODISHA BANSIDHAR PANAKA VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /110 /2023 ()
37	BLAPL/0014153/2023	STATE OF ODISHA JYOTSNA RANI NAYAK @ JOSHNA VS	SURENDRA KUMAR BISWAL VS	// / /0 ()
38	BLAPL/0014154/2023	STATE OF ODISHA SOUMYARANJAN SAMANTARAY VS	SUJATA JENA VS	// / /0 ()
39	BLAPL/0014155/2023	STATE OF ODISHA PRAKASH BHEL VS	BISWARANJAN DALAI VS	// POTTANGI /129 /2022 ()
40	BLAPL/0014156/2023	STATE OF ODISHA RANJAN KUMAR BEHERA VS	RAMESH CHANDRA MAHARANA VS	// LALBAG /294 /2020 ()
41	BLAPL/0014157/2023	STATE OF ODISHA DAMBARUDHAR KHARA VS	PRASANTA KUMAR SAHOO VS	// NANDAPUR /25 /2023 ()
42	BLAPL/0014158/2023	STATE OF ODISHA ARJUNA NAIK VS	AMITAV TRIPATHY VS	// KHANDAPARA /271 /2023 ()
43	BLAPL/0014159/2023	STATE OF ODISHA LOKANATH MOHANTY VS	BHARATI DASH VS	// SAMBALPUR TOWN /330 /2023 ()
44	BLAPL/0014160/2023	STATE OF ODISHA SUCHANDRA CHANDRA BISWAS VS	PRANAB KUMAR DAS VS	// KUNDEI /106 /2023 ()
45	BLAPL/0014161/2023	STATE OF ODISHA BABUL SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /689 /2023 () //

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46	BLAPL/0014162/2023	PALASTI JAGADALA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	REAMAL /215 /2021 () //
47	BLAPL/0014163/2023	HIMANSU SEKHAR BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /733 /2023 () //
48	BLAPL/0014164/2023	BUDHIA @ KAMALAKANTA DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /35 /2023 () //
49	BLAPL/0014165/2023	GUDU @ SHASIKANTA BEHERA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	MOTANGA /318 /2023 () //
50	BLAPL/0014166/2023	RADHESHYAM PASWAN VS STATE OF ODISHA	KASHINATH PATNAIK VS	/ /0 () //
51	BLAPL/0014167/2023	KANHU @ SANTANU @ SHANTANU MOHALIK VS STATE OF ODISHA	DEBASISH SAMAL VS	REMUNA /212 /2023 () //
52	BLAPL/0014168/2023	SATYABRATA DAS VS STATE OF ODISHA	AMULYA KUMAR SAHOO VS	/ /0 () //
53	BLAPL/0014169/2023	SK. MUSTAQ HOSSAIN VS STATE OF ODISHA	MITHUN DAS VS	BINJHARPUR /42 /2018 () //
54	BLAPL/0014170/2023	KRUSHNA CHANDRA LENKA VS STATE OF ODISHA	DURGA PRASAD DHAL VS	/ /0 () //
55	BLAPL/0014171/2023	JATTU KUMAR VS STATE OF ODISHA	DAMODAR PANDE VS	/ /0 () //
56	BLAPL/0014172/2023	BUDU @ BIPIN NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 () //
57	BLAPL/0014173/2023	MUNA SETHI	SUJIT KUMAR PATNAIK	KODALA /544 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0014174/2023	PAPINDAR @ PAPINDER SINGH	DIBYAJYOTI SAHOO	JHARSUGUDA /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0014175/2023	GURUCHARAN SAHANI	PULAKESH MOHANTY	PHIRINGIA /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0014176/2023	SIBANANDA @ SUJAL SWAIN	BIPLAB KUMAR DASH	BURLA /610 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0014177/2023	SUBHAN PATTANAİK @ PATTNAYAK	GAJENDRA KUMAR BAG	BOLANGIR TOWN /269 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0014178/2023	GIRJA @ SAKTI KANTA HARICHANDAN @ SHAKTIBANTAN KUMAR BEHERA	RANJAN KUMAR BEHERA	TOMANDO /239 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0014179/2023	SONA BEHA	RANJAN KUMAR NAYAK	MALKANGIRI /525 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0014180/2023	NAKKA VENUGOPAL	SHYAM MANOHAR	KALIMELA /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0014181/2023	BITU RANJAN KHUNTIA	SK. ZAFARULLA	BALICHANDRAPUR /400 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0014182/2023	TALDEV PUJARI	SURYAKANTA DWIBEDI	NABARANGAPUR TOWN /398 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0014183/2023	MAHENDRA RANA	BISWAJIT RANJAN TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0014184/2023	SK. SAJAT ALLI	CHANDAN SAMANTARAY	PIPLI /285 /2022
		VS	VS	()

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69	BLAPL/0014185/2023	STATE OF ODISHA GOURAHARI SAHU VS	ABHISHEK DASH VS	// BALASORE VIGILANCE /44 /2013 ()
70	BLAPL/0014186/2023	STATE OF ODISHA(VIG.) PRUTHIRAJ KANHAR VS	SUJATA JENA VS	// //0 ()
71	BLAPL/0014187/2023	STATE OF ODISHA SMRUTIRANJAN SAHOO VS	PRANAB KUMAR PRUSTY VS	// KHALLIKOTE /847 /2023 ()
72	BLAPL/0014188/2023	STATE OF ODISHA SIPUN NAIK VS	RONIT GHOSH VS	// GOPALPRASAD /240 /2023 ()
73	BLAPL/0014189/2023	STATE OF ODISHA JAYA SAHU VS	BIDYALOK MOHAPATRA VS	// BARGARH /568 /2023 ()
74	BLAPL/0014190/2023	STATE OF ODISHA PRATAP BISWAS VS	PRASANTA KUMAR NANDA VS	// MALKANGIRI SADAR /43 /2023 ()
75	BLAPL/0014191/2023	STATE OF ODISHA KALAKANHU @ KANHU RATEI VS	SK. ZAFARULLA VS	// BANGOMUNDA /33 /2021 ()
76	BLAPL/0014192/2023	STATE OF ODISHA KANHA NAIK @ KANHA NAYAK VS	ROHIT RANJAN RAY VS	// KHURDA MODEL /271 /2023 ()
77	BLAPL/0014193/2023	STATE OF ODISHA REKHA BEHERA VS	BISHNU PRASAD PRADHAN VS	// BANAPUR P.S. /359 /2023 ()
78	BLAPL/0014194/2023	STATE OF ODISHA RINKU BAGH VS	SURYAKANTA DWIBEDI VS	// NABARANGAPUR TOWN /398 /2023 ()
79	BLAPL/0014195/2023	STATE OF ODISHA BADRINATH PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /582 /2023 () //

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80	BLAPL/0014196/2023	BIBHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /263 /2014 () //
81	BLAPL/0014197/2023	SURAJ DALEI @ BABU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /334 /2022 () //
82	BLAPL/0014198/2023	SATIS PRAJAPATI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BARGARH /572 /2023 () //
83	BLAPL/0014199/2023	BAPI @ NISHIKANTA PATRA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TOMANDO /239 /2023 () //
84	CMAPL/0000845/2023	DR. MADAN MOHAN BEURA VS STATE OF ODISHA	ADV VS	// () //
85	CMAPL/0000846/2023	SABITA RANA VS GENERAL MANAGER, UCO BANK HEAD OFFICE, UCO BANK ZONAL OFFICE, BBSR	VS	// () //
86	CMAPL/0000847/2023	SUBASH DASH VS RABINARAYAN DASH	BAMADEV BARAL VS	// () //
87	CMAPL/0000848/2023	PRAHALLAD KUMAR DIXIT VS STATE OF ODISHA	ADV. VS	// () //
88	CMP/0001567/2023	RASHIDA BIBI VS SAFOORA BEGUM	SATRUGHNA DASH (A) VS	// () //
89	CMP/0001568/2023	BHAGIRATHI MAHARANA VS GITANJALI MAHARANA	RAJESH RANJAN SAHOO VS	// () //
90	CMP/0001569/2023	SATYANARAYAN DAS VS NIHAR NALINI MOHANTY	PRATYASISH MOHANTY VS	// () //
91	CMP/0001570/2023	SUPRAVA JENA	BIBEKANANDA BHUYAN	//

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		VS	VS	0
92	CMP/0001571/2023	ESQUARE ICONIC FLAT OWNERS WELFARE TRUST, BBSR BHAIRAB BISWAL	LAXMINARAYAN PATEL	//
		VS	VS	0
93	CMP/0001572/2023	RAJESH SINGH SK.ABDULLAH	AJODHYA RANJAN DASH	//
		VS	VS	0
94	CMP/0001573/2023	JAYANTA KUMAR MOHANTY CHAKRA MEHER	KEDAR KUMAR DASH	//
		VS	VS	0
95	CONTC/0010118/2023	KISHOR SAHU KESHABA CHANDRA PANIGRAHI	ADV	//
		VS	VS	0
96	CONTC/0010119/2023	ASWATHY S, I.A.S SUDARSAN DAS	SOMADARSAN MOHANTY	//
		VS	VS	0
97	CONTC/0010120/2023	ARABINDA AGRAWAL, SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT. BAISHNAB CHARAN MOHANTY	BISWANATH BEHERA	//
		VS	VS	0
98	CONTC/0010121/2023	NIRANJAN MISHRA, DIRECTOR, PUBLIC HEALTH AND FAMILY WELFARE DEPT., BBSR SANTOSH KUMAR PATRA	DHANESWAR BEHERA	//
		VS	VS	0
99	CONTC/0010122/2023	SAUMENDRA KUMAR PRIYADARSHI, I.P.S. PRADIP KUMAR SINGH	B.N.MAHAPATRA	//
		VS	VS	0
100	CONTC/0010123/2023	SUB COLLECTOR, BBSR, KHORDHA DHABALESWAR SETHIA	ADV	//
		VS	VS	0
101	CONTC/0010124/2023	KARTIKA JALI, CEO., CENTRAL CO OP. BANK LTD., BHAWANIPATNA GOUTAM KUMAR DAS	ADV	//
		VS	VS	0
102	CONTC/0010125/2023	ADDL. CHIEF ENGR., EASTERN CIRCLE 1, CUTTACK SUMIT KUMAR SAHOO	ADV	//
		VS	VS	0

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103	CONTC/0010126/2023	SURESH KUMAR VASHINATH, I.A.S KALPALATA SWAIN VS	SANTOSH KUMAR SWAIN VS	// // 0
104	CONTC/0010127/2023	KRUSHNA CHANDRA NAYAK, D.E.O, CUTTACK MD. ATHAR ALI VS	ADV VS	// // 0
105	CONTC/0010128/2023	NIRANJAN BEHERA, DISTRICT PROJECT CO ORDINATOR, RTE, JAGATSINGHPUR SANJEEV HANS VS	SARADA PRASANNA SARANGI VS	// // 0
106	CONTC/0010129/2023	MANAS RANJAN SWAIN, O.A.S PADMA CHARAN PATRA VS	SARADA PRASANNA SARANGI VS	// // 0
107	CONTC/0010130/2023	VIR VIKRAM YADAV, I.A.S SANGEETA HANS VS	SARADA PRASANNA SARANGI VS	// // 0
108	CONTC/0010131/2023	MANAS RANJAN SWAIN, O.A.S RABINDRA KUMAR JENA VS	ADV VS	// // 0
109	CONTC/0010132/2023	ASWATHI S., I.A.S. DURGA CHARAN BEHERA VS	ADV VS	// // 0
110	CONTC/0010133/2023	ASWATHI S., I.A.S. PRAMOD PRASAD SINGH VS	ADV VS	// // 0
111	CONTC/0010134/2023	ASWATHI S., I.A.S. BANDANA MAHAR VS	ADV VS	// // 0
112	CONTC/0010135/2023	ASWATHI S., I.A.S. ANUP KUMAR PUROHIT VS	ADV VS	// // 0
113	CONTC/0010136/2023	DASARATHI SARABOO, O.A.S(GR.A)(SB) NEERJA PIPLANI VS MANAS RANJAN SWAIN, O.A.S. KHURDA	SARADA PRASANNA SARANGI VS	// // 0 //

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114	CONTC/0010137/2023	SANTOSH KUMAR PARHI VS	ADV VS	// 0
115	CONTC/0010138/2023	ARBINDA KUMAR PADHEE, I.A.S. M/S VARSHA CONSTRUCTION VS	ADV VS	// // 0
116	CONTC/0010139/2023	MAHENDRA MOHANTY, CHIEF ENGR., S.P.H.AND W.C.L, BBSR PURUSOTTAM BISWAL VS	ADV VS	// // 0
117	CONTC/0010140/2023	ASWATHI S., I.A.S TINKU PADHAN VS	ADV VS	// // 0
118	CONTC/0010141/2023	MONISHA BANERJEE, I.A.S. PRAFULLA KUMAR MALIK VS	ADV VS	// // 0
119	CONTC/0010142/2023	JAGABANDHU SAHOO, B.E.O. BASUDEVPUR NATHA RAO BIDIKA VS	ADV VS	// // 0
120	CONTC/0010143/2023	ASWATHY S., I.A.S MANMATH KADRAKA VS	ADV VS	// // 0
121	CONTC/0010144/2023	ASWATHY S., I.A.S SHARAT CHANDRA BARIK VS	ADV VS	// // 0
122	CONTC/0010145/2023	ASWATHY S., I.A.S BANGARAJU TIMAKA VS	ADV VS	// // 0
123	CONTC/0010146/2023	ASWATHY S., I.A.S JYOTI RANJITA SOY VS	ADV VS	// // 0
124	CONTC/0010147/2023	ASWATHY S., I.A.S JAGANNATH PANI VS	ADV VS	// // 0
125	CONTC/0010148/2023	ASWATHY S., I.A.S AJIT KUMAR NAYAK	ADV	//

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		VS	VS	0
		ASWATHY S., I.A.S		//
126	CONTC/0010149/2023	KSHIROD KUMAR BAGH	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
127	CONTC/0010150/2023	DHANESWARI BARLA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
128	CONTC/0010151/2023	GOKULA SUNA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
129	CONTC/0010152/2023	MADHUSUDAN SARKAR	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
130	CONTC/0010153/2023	SANJIT KUMAR ORAM	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
131	CONTC/0010154/2023	DHARITRI SAHOO	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
132	CONTC/0010155/2023	SANATAN PAL	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
133	CONTC/0010156/2023	PREMALATA MOHANTY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
134	CONTC/0010157/2023	RATAN MISTRY	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
135	CONTC/0010158/2023	BALABHADRA HARIJAN	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
136	CONTC/0010159/2023	HRUDESWAR BEHERA	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ANU GARG, I.A.S		//
137	CONTC/0010160/2023	BANAMALI BEHERA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S.		//
138	CONTC/0010161/2023	YODHISTHIRA JENA	ADV	//
		VS	VS	0
		ANU GARG, I.A.S		//
139	CONTC/0010162/2023	SAUMENDRA KUMAR MISHRA	ADV	//
		VS	VS	0
		DEORANJAN SINGH, I.A.S.		//
140	CONTC/0010163/2023	BAIJAYANTI SAMAL	PRASANTA KUMAR MISHRA	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
141	CONTC/0010164/2023	DR.PRADIP KUMAR DAS	ADV	//
		VS	VS	0
		BHABANI SHANKAR CHAINI, DIRECTOR H.E, ODISHA		//
142	CONTC/0010165/2023	CHANDRA SEKHAR MISHRA	ADV	//
		VS	VS	0
		DHRUBA CHARAN BEHERA, D.E.O, BOLANGIR		//
143	CONTC/0010166/2023	PRABODHA KUMAR MOHANTY	BIKASH MISHRA	//
		VS	VS	0
		ASWATHY S., I.A.S		//
144	CONTC/0010167/2023	PRAVAT KUMAR DASH	BIKASH MISHRA	//
		VS	VS	0
		ASWATHY S., I.A.S		//
145	CONTC/0010168/2023	DIPAK KUMAR PARAMANIK	ADV	//
		VS	VS	0
		SATYABRATA SAHOO, ADDL., CHIEF SECY., GOVT., FE AND C.C.D, BBSR, KHORDHA		//
146	CONTC/0010169/2023	BISHNU CHARAN JENA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//
147	CONTC/0010170/2023	YUDHISTIRA BEHERA	ADV	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0010171/2023	KABITA MANJARI DEI VS ASWATHY S., I.A.S.	BIKASH MISHRA VS	// 0 //
149	CONTC/0010172/2023	PADMANAV JENA VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
150	CONTC/0010173/2023	TRILOCHAN MALLIK VS SATYABRATA SAHU, I.A.S	ADV VS	// 0 //
151	CONTC/0010174/2023	PRAKASH KUMAR DAS VS SUSHIL KUMAR LOHANI, I.A.S	ADV VS	// 0 //
152	CONTC/0010175/2023	MANORANJAN BARIK VS PABITRA MOHAN PRADHAN, DISTRICT WELFARE OFFICER, SUNDARGARH	BISWARANJAN DALAI VS	// 0 //
153	CONTC/0010176/2023	LAXMI PRASAD DASH VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
154	CONTC/0010177/2023	BIRANCHI SAHOO VS RABINDRA NATH SAHU, COLLECTOR, NAYAGARH	ADV VS	// 0 //
155	CONTC/0010178/2023	KSHIRODRA BIHARI DASH VS VISHAL KUMAR DEV, I.A.S.	ADV. VS	// 0 //
156	CONTC/0010179/2023	AHALYA BEHERA VS RABINDRA NATH SAHU, COLLECTOR, NAYAGARH	ADV VS	// 0 //
157	CONTC/0010180/2023	MAHESWAR BEHERA VS RABINDRA NATH SAHU, COLLECTOR, NAYAGARH	ADV. VS	// 0 //
158	CONTC/0010181/2023	GOURANGA BEHERA VS RABINDRA NATH SAHU, COLLECTOR, NAYAGARH	ADV VS	// 0 //
159	CONTC/0010182/2023	BISHNU CHARAN DAS	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	CONTC/0010183/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH GOURANGA MAJHI	ADV.	//
		VS	VS	0
161	CONTC/0010184/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH PINKY MAJHI	ADV	//
		VS	VS	0
162	CONTC/0010185/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH NITYANANDA SAHOO	ADV	//
		VS	VS	0
163	CONTC/0010186/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH BENUDHAR PRADHAN	ADV.	//
		VS	VS	0
164	CONTC/0010187/2023	RABINDRA NATH SAHU, COLLECTOR, NAYAGARH JASOBANTA SAHOO	ADV	//
		VS	VS	0
165	CONTC/0010188/2023	SATYABRATA SAHU, I.A.S MINATI DASH	JEEVANJYOTI MOHANTY	//
		VS	VS	0
166	CONTC/0010189/2023	CHINMOYEE MISRA,2ND ADDL. DISTRICT JUDGE CUM 4TH MACT,PURI BASANTA KUMAR ROURAY	BIKASH MISHRA	//
		VS	VS	0
167	CONTC/0010190/2023	ASWATHY S., I.A.S BISWAMOHINI SATAPATHY	BIKASH MISHRA	//
		VS	VS	0
168	CONTC/0010191/2023	ASWATHY S., I.A.S DR.AMBUJA SATPATHY	AD	//
		VS	VS	0
169	CONTC/0010192/2023	SHALINI PANDIT, I.A.S BENJAMIN MINJI	SARBESWAR SAHOO	//
		VS	VS	0
170	CONTC/0010193/2023	MAGAR DHANJI RAOSO, I.F.S, DIVISIONAL FOREST OFFICER, DEOGARH SURSEN GUDIA	SARBESWAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CONTC/0010194/2023	MAGAR DHANJI RAOSO, I.F.S. SIGMA DATA TECH., BBSR VS	SANTOSH KUMAR ROUT VS	// // 0
172	CONTC/0010195/2023	TAPAS RAUTA, TAHASILDAR, BUGUDA, GANJAM MANORANJAN SAHU VS	ADV VS	// // 0
173	CONTC/0010196/2023	SANDIP SAMPAT MADKAR, I.P.S SUNIL BRAHMA VS	RAJJEET ROY VS	// // 0
174	CONTC/0010197/2023	SUSHIL KUMAR LOHANI, I.A.S RAJIB LOCHAN BISWAL VS	RAMANI KANTA PATTANAIAK VS	// // 0
175	CONTC/0010198/2023	BHAKTA RANJAN MOHANTY, ENGINR. IN CHIEF, WATER RESOURCES DEPT. MINATI DAS VS	ADV VS	// // 0
176	CONTC/0010199/2023	PATITAPABAN DEBATA, OAS A(JB), TAHASILDAR, GHASIPURA CHITTARANJAN BISWAL VS	ADV VS	// // 0
177	CONTC/0010200/2023	VIKRAM YADAV, I.A.S NIRMAL KUMAR PATTNAYAK VS	HARA PRASAD RATH VS	// // 0
178	CONTC/0010201/2023	AWASTHI S, I.A.S JYOTI RANJAN ROUL VS	HARA PRASAD RATH VS	// // 0
179	CONTC/0010202/2023	ASWATHY S., PRINCIPAL SECY., S AND ME DEPT. DHARANIDHAR JENA VS	ADV VS	// // 0
180	CONTC/0010203/2023	ANU GARG, I.A.S GEETANJALI POLAI VS	ADV. VS	// // 0
181	CONTC/0010204/2023	ANU GARG, I.A.S. NANDA KISHORE SAHOO VS	ADV. VS	// // 0
		ANU GARG, I.A.S.		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CONTC/0010205/2023	GADADHAR PRADHAN VS ANU GARG, I.A.S	ADV VS	// ()
183	CONTC/0010206/2023	BICHITRA KUMAR PARIDA VS ASWATHY S, I.A.S	ADV VS	// ()
184	CONTC/0010207/2023	BHAGABAN DAS VS ANU GARG, I.A.S.	ADV. VS	// ()
185	CONTC/0010208/2023	LAXMIDHAR DASH VS ASWATHY S, I.A.S.	ADV. VS	// ()
186	CRLA/0001360/2023	DHRUBA CHARAN PRADHAN VS STATE OF ODISHA(VIG.)	SOUBHAGYA SUNDAR DAS VS	CUTTACK VIGILANCE /54 /2011 ()
187	CRLA/0001361/2023	SUNIL NAIK @ SANIA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	GHATAGAON /80 /2022 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) Spl/0000007/2022
188	CRLA/0001362/2023	LAMBODAR SWAIN @ TAU VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KABISURYANAGAR /45 /2018 ()
189	CRLA/0001363/2023	RAIDAS MODI VS STATE OF ODISHA	CHINMAYA KUMAR SAHU VS	KEONJHAR SADAR /207 /2016 ()
190	CRLA/0001364/2023	SRIKANT NAIK VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BANIGOCHA /47 /2022 ()
191	CRLA/0001365/2023	HIMANSU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /209 /2023 ()
192	CRLA/0001366/2023	UPENDRA SAHU @ UPE VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /296 /2023 ()
193	CRLA/0001367/2023	DHIRA @ PRAFULLA NAIK	GOPAL KRUSHNA NANDA	PALLAHARA /78 /2016

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLA/0001368/2023	STATE OF ODISHA DHANANJAYA PANIGRAHI	BASUDEV PUJARI	// SAMBALPUR VIGILANCE /36 /2012
		VS	VS	()
195	CRLLP/0000080/2023	STATE OF ODISHA(VIG.) M/S TRILOK INDUSTRIES	JAGIT SINGH CHHABRA	// / /0
		VS	VS	()
196	CRLMA/0000512/2023	M/S AKHYA MINERAL AND CONSTRUCTION KALANDI SRICHANDAN	MRUGANKA MAULI PATNAIK	// / /0
		VS	VS	()
197	CRLMC/0005385/2023	STATE OF ODISHA SURYAKANT KHATUA @ MANKADA	SARADA PRASAD DASH	// BALANGA /103 /2023
		VS	VS	()
198	CRLMC/0005386/2023	STATE OF ODISHA AMIT KUMAR AGARWAL @ AMIT AGARWALLA	SK. ZAFARULLA	// BAHALDA /75 /2020
		VS	VS	()
199	CRLMC/0005387/2023	STATE OF ODISHA LINGARAJ RATHA	DEBASNAN DAS	// MAHILA P.S. BUXIBAZAR /48 /2006
		VS	VS	()
200	CRLMC/0005388/2023	STATE OF ODISHA BIPIN SATAPATHY	AMLAN SHAKTI PAUL	// KHURDA P.S. /153 /2023
		VS	VS	()
201	CRLMC/0005389/2023	STATE OF ODISHA TRILOCHAN MEHER	SAROJ KUMAR MISHRA	// SAMBALPUR CYBER /7 /2021
		VS	VS	()
202	CRLMC/0005390/2023	STATE OF ODISHA TRILOCHAN MEHER	SAROJ KUMAR MISHRA	// SAMBALPUR CYBER /7 /2021
		VS	VS	()
203	CRLMC/0005391/2023	STATE OF ODISHA PABITRA KHATEI	DEVASHIS PANDA	// SAHID NAGAR P.S. /329 /2018
		VS	VS	()
204	CRLMC/0005392/2023	STATE OF ODISHA DUSMANTA@DUTIA PATRA	TRILOCHAN DASH	// MAHULPADA /23 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0005393/2023	STATE OF ODISHA MALINI JANI@GARADA VS	JUGALA KISHORE PANDA VS	// DASMANTAPUR /110 /2021 ()
206	CRLMC/0005394/2023	STATE OF ODISHA KANCHAN SAHOO VS	RABINDRA NATH PANDA VS	// GONDIA /60 /2012 ()
207	CRLMC/0005395/2023	STATE OF ODISHA UDAYANATH SAHOO VS	AMITAV TRIPATHY VS	// KHANDAPARA /265 /2020 ()
208	CRLMC/0005396/2023	STATE OF ODISHA BISWAJIT BAG @ BISEN BAG @ BISWAJITA BAG VS	TIRTH KUMAR SAHU VS	// SAINTALA /186 /2014 ()
209	CRLMC/0005397/2023	STATE OF ODISHA DIPAK KUMAR MAJHI VS	AMITAV TRIPATHY VS	// /0 ()
210	CRLMC/0005398/2023	LAXMIPRIYA RANA ARTARAN PRADHAN VS	KABIRAJ PRADHAN VS	// RANPUR /48 /2011 ()
211	CRLMC/0005399/2023	STATE OF ODISHA SIRUPU REDDY KRISHNA RAO @ S.KRISHNA RAO VS	RAMDAS ACHARY VS	// PARLAKHEMUNDI /77 /2013 ()
212	CRLMC/0005400/2023	STATE OF ODISHA AKSHYA KUMAR SATAPATHY VS	SATYAJIT MOHAPATRA VS	// JHARSUGUDA /525 /2022 ()
213	CRLMC/0005401/2023	STATE OF ODISHA BIJAY KUMAR NATH VS	ASHOK KUMAR SAHOO VS	// BHUBAN /7 /2015 ()
214	CRLMC/0005402/2023	STATE OF ODISHA ASISH KUMAR PATRO @ PATRA VS	TUSAR KUMAR MISHRA VS	// MAHILA (BERHAMPUR) /70 /2023 ()
215	CRLMC/0005403/2023	STATE OF ODISHA MD. AKHIL ANSARI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// CHAMPUA /117 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	CRLMC/0005404/2023	PALLE BUCHI REDDY VS STATE OF ODISHA	ASOK MOHANTY VS	//0 () //
217	CRLMC/0005405/2023	CHANDAN MALLIK@MALLICK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /81 /2021 () //
218	CRLMC/0005406/2023	GOURI SANKAR @ GOURI SHANKAR BISWAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RASGOBINDPUR /282 /2023 () //
219	CRLMC/0005407/2023	ABHISEK PANDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	SAHID NAGAR P.S. /27 /2019 () //
220	CRLMP/0002517/2023	GOLAP BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	//0 () //
221	CRLMP/0002518/2023	KANAKALATA OJHA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
222	CRLMP/0002519/2023	PRAKASH JENA VS SUPERINTENDENT OF POLICE, PURI	TRILOCHAN PANIGRAHI VS	MARINE PENTHAKATA /53 /2021 () //
223	CRLMP/0002520/2023	SANTOSH KUMAR MOHANTY VS JYOTIPRAVA MOHANTY	ASHOK KUMAR SAHOO VS	//0 () //
224	CRLMP/0002521/2023	JAGADISH PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	//0 () //
225	CRLMP/0002522/2023	RAJIB KUMAR JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
226	CRLMP/0002523/2023	HAREKRUSHNA SAMAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	//0 () //
227	CRLMP/0002524/2023	HEMALATA ROUT	BHABANI SANKAR MISHRA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0002525/2023	SANJUBALA PRADHAN	MANAS RANJAN KHATUA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0002526/2023	RAJKISHORE TRIPATHY	BIBHU PRASAD MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0002527/2023	RAGHUNATH MANDAL	SIDHARTH PRASAD DAS	VIGILANCE PS (BERHAMPUR) /43 /2017
		VS	VS	()
		STATE OF ODISHA		//
231	CRLREV/0000668/2023	MANIKRAM MOHANTA	SARADA PRASAD DASH	THAKURMUNDA /57 /2017
		VS	VS	()
		STATE OF ODISHA		//
232	CRLREV/0000669/2023	KALIA PANIGRAHI	SOUBHAGYA KUMAR DASH	/ /0
		VS	VS	()
		RAMAKANTA RATH		//
233	CRLREV/0000670/2023	SANJIT KUMAR NAYAK	BYOMOKESH SAHOO	KUCHINDA /95 /2023
		VS	VS	()
		STATE OF ODISHA		//
234	FAO/0000561/2023	BHANU CHARAN PATRA	SAMEER KUMAR DAS	/ /
		VS	VS	()
		STATE OF ODISHA		//
235	FAO/0000562/2023	MANGI SUKUMARI REDDY	RAJA LALIT MOHAN	/ /
		VS	VS	()
		UNION OF INDIA		//
236	MACA/0001229/2023	SUNIL KUMAR HOTA	BIRANCHI NARAYAN RATH	/ /
		VS	VS	()
		PADMINI PALAI		//
237	MACA/0001230/2023	K.BRUNDABATI PATTANAİK	RAJA LALIT MOHAN	/ /
		VS	VS	()
		B. SANKAR NARAYAN SUBUDHI		//
238	MACA/0001231/2023	NIRUPAMA NAYAK	DEBASISH PATNAİK	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	MACA/0001232/2023	SRIKANTA KUMAR LENKA LAXMAN SAHOO VS	DEBASISH PATNAIK VS	// // ()
240	MATA/0000441/2023	ANJALI NAYAK BISHNUPRIYA SAHOO VS	ASHOK KUMAR SAHOO VS	// // ()
241	MATA/0000442/2023	KUNAL KUMAR SAHOO DR. PRATEEK GANTAYAT VS	ADITYA NARAYAN DAS VS	// // ()
242	RPFAM/0000436/2023	DR. PRAGNYASHREE MISHRA UTTAM NAG VS	JUGALA KISHORE PANDA VS	// // ()
243	RPFAM/0000437/2023	SITA PODH DINABANDHU SAHOO VS	KIRTAN DANG VS	// // ()
244	RSA/0000541/2023	ROJINA SAHOO PHAGULI @ NABA BEHERA VS	UPENDRA KUMAR SAMAL VS	// // ()
245	RSA/0000542/2023	PRASANTA KUMAR SAMANTARAY CHUDAMANI MAJHI VS	BIBEKANANDA BHUYAN VS	// // ()
246	RVWPET/0000473/2023	SUPAI MAJHI ROHIT KUMAR PATRA VS	BANSHIDHAR SATAPATHY VS	// // ()
247	WA/0003070/2023	STATE OF ODISHA STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // ()
248	WA/0003071/2023	LINGAM VENKATARAMANA GANESH CHANDRA BHUYAN VS	SUBHADUTTA ROUTRAY VS	// // ()
249	WA/0003072/2023	STATE OF ODISHA PRIYADARSHINEE TRIPATHY VS	SANGRAM KUMAR NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WA/0003073/2023	NISTAR PUHAN VS STATE OF ORISSA	SAMARENDRA MOHANTY VS	// 0 //
251	WA/0003074/2023	NIHARIKA SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
252	WA/0003075/2023	STATE OF ODISHA VS BAIJAYANTI GIRI	RABI NARAYAN MISHRA,A.G.A VS	// 0 //
253	WP(C)/0041033/2023	RABINDRANATH MARTHA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
254	WP(C)/0041034/2023	LALIT KUMAR SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
255	WP(C)/0041035/2023	SK TANVEER AHMAD VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
256	WP(C)/0041036/2023	DEBENDRANATH SWAIN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
257	WP(C)/0041037/2023	GHASIA KERKETTA @ ORAM VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
258	WP(C)/0041038/2023	GOBINDA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// 0 //
259	WP(C)/0041039/2023	SHYAM SUNDAR SETHY VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
260	WP(C)/0041040/2023	NIRANJAN ROUT VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
261	WP(C)/0041041/2023	MAMATA RANI PRUSTY	DEBABRATA RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0041042/2023	PRADIPTA KUMAR JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0041043/2023	KUNTALA PRADHAN	BHAGABAT PRASAD RATH	//
		VS	VS	0
		GOVT. OF ODISHA		//
264	WP(C)/0041044/2023	MANORAMA PANDA	AMBIKA PRASAD RAY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0041045/2023	LINGARAJ SABAT	SUBRATA PANDA	//
		VS	VS	0
		CHIEF MANAGER OF REPCO HOME FINANCE LTD., CHENNAI		//
266	WP(C)/0041046/2023	RAJALAXMI MISHRA	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0041047/2023	BIMAL KUMAR BEHERA	SUBRATA PANDA	//
		VS	VS	0
		COLLECTOR, DHENKANAL		//
268	WP(C)/0041048/2023	JITENDRA KUMAR NAYAK	SUBHADUTTA ROUTHAY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0041049/2023	TANMAYA RANJAN MISHRA	AKSHYA KUMAR SAHOO	//
		VS	VS	0
		PRINCIPAL SECY. CUM COMMISSIONER, R AND D.M. DEPT., BBSR		//
270	WP(C)/0041050/2023	SARMILA MISHRA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0041051/2023	KISHWAR MANTU	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., BBSR 1		//
272	WP(C)/0041052/2023	SK. JAIRUDDIN	KHIROD CHANDRA MAJHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0041053/2023	R.T.O., KENDRAPARA KISHWAR MANTU VS	KHIROD CHANDRA MAJHI VS	// // ()
274	WP(C)/0041054/2023	R.T.O., BBSR 1 CHATRUBHUJA DEEP VS	DHANESWAR BEHERA VS	// // ()
275	WP(C)/0041055/2023	STATE OF ODISHA ASHOK KUMAR DASH VS	DHANESWAR BEHERA VS	// // ()
276	WP(C)/0041056/2023	STATE OF ODISHA VINCENT SINGH VS	ASHOK KUMAR MOHANTY VS	// // ()
277	WP(C)/0041057/2023	SECY. ODISHA PUBLIC SCHOOL SOCIETY, CUTTACK KUMAR NANDA BAGARTY VS	DHANESWAR BEHERA VS	// // ()
278	WP(C)/0041058/2023	STATE OF ODISHA BHARATI SAMAL VS	DHANESWAR BEHERA VS	// // ()
279	WP(C)/0041059/2023	STATE OF ODISHA SAURABH SAHU VS	PRASHANTA KUMAR NAYAK VS	// // ()
280	WP(C)/0041060/2023	THE B.M., ORIENTAL INSURANCE CO. LTD., BOLANGIR BABULAL KUMAL VS	BIRAJA PRASANNA DAS VS	// // ()
281	WP(C)/0041061/2023	STATE OF ODISHA MAHENDRA KUMAR BEHERA VS	MANAS PATI VS	// // ()
282	WP(C)/0041062/2023	STATE OF ODISHA SANJAY MISHRA VS	OM SWARUP VS	// // ()
283	WP(C)/0041063/2023	THE SECRETARY, MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP, NEW DELHI NARAYAN BHOI VS	MANAS PATI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0041064/2023	DHARITRI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
285	WP(C)/0041065/2023	RATANI DEEP VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
286	WP(C)/0041066/2023	DHARITRI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
287	WP(C)/0041067/2023	SANTOSH KUMAR SAHU VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
288	WP(C)/0041068/2023	BISWAJIT MISHRA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
289	WP(C)/0041069/2023	DADHIBAMAN HIGH SCHOOL,, BARGARH VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
290	WP(C)/0041070/2023	SANTHARAM SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
291	WP(C)/0041071/2023	DARGHA OF JAHANIA PEER SAHEB BIJE, KAKATPURA VS STATE OF ODISHA	SHAIK ABDUL NAYEEM VS	// 0 //
292	WP(C)/0041072/2023	BINAYAK PADHI VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
293	WP(C)/0041073/2023	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	LAXMI CHARAN BEHERA VS	// 0 //
294	WP(C)/0041074/2023	GOLAK BIHARI NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
295	WP(C)/0041075/2023	ASHOK KUMAR BHANJA	ARABINDA TRIPATHY	//

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0041076/2023	KALINDRI ACHARYA	DIPTENDU SUNDAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0041077/2023	THE S.D.O ELECT. NO 1, ELECTRICAL SUB DIVISION PRASANTALAKUMARIRIPATHY		//
		VS	VS	0
		SANTOSH KUMAR DASH		//
298	WP(C)/0041078/2023	ADAITYA PRASAD PATRA	BISWABIHARI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0041079/2023	AJIT KUMAR PANIGRAHI	PITAMBAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0041080/2023	DEBIDATTA RAY	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0041081/2023	SWARUP NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0041082/2023	MANJULA NAYAK	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0041083/2023	SANJIB NARAYAN PRASAD PATI	AMIYA KUMAR MOHANTY A	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0041084/2023	SUMITRA HATI	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0041085/2023	LAXMI BHOI	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0041086/2023	DUSMANTA KUMAR MOHAPATRA	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0041087/2023	STATE OF ODISHA BASANTI DEHURY VS	DURGESH NARAYAN RATH VS	// // ()
308	WP(C)/0041088/2023	STATE OF ODISHA BANITA PARIDA VS	ARUPANANDA GOSWAMY VS	// // ()
309	WP(C)/0041089/2023	STATE OF ODISHA SANJIB KUMAR NAYAK VS	DURGESH NARAYAN RATH VS	// // ()
310	WP(C)/0041090/2023	STATE OF ODISHA UPENDRA NAYAK VS	ARUPANANDA GOSWAMY VS	// // ()
311	WP(C)/0041091/2023	STATE OF ODISHA SUDAM KUMAR PRADHAN VS	BRAJA MOHAN SARANGI VS	// // ()
312	WP(C)/0041092/2023	ADM-CUM-DESIGNATED OFFICER, HIGH TECH SURVEY, DEOGARH SUMITRA BISWAL VS	BRAJA MOHAN SARANGI VS	// // ()
313	WP(C)/0041093/2023	DISTRICT VETERINARY OFFICER, PURI BHARATI MISHRA VS	BANSHIDHAR SATAPATHY VS	// // ()
314	WP(C)/0041094/2023	STATE OF ODISHA SARATA MALLIK VS	AMRITA MISHRA VS	// // ()
315	WP(C)/0041095/2023	STATE OF ODISHA ARUNA NAIK VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
316	WP(C)/0041096/2023	STATE OF ODISHA ADWAITA KUMAR BHOI VS	AMRITA MISHRA VS	// // ()
317	WP(C)/0041097/2023	STATE OF ODISHA PRATAP KUMAR SAHOO VS	ANINDYA KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0041098/2023	ASWINI KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
319	WP(C)/0041099/2023	DEBASIS PARIDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
320	WP(C)/0041100/2023	SUNIL KUMAR PATRI VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
321	WP(C)/0041101/2023	PRAMOD KUMBHAR VS STATE OF ODISHA	SAROJ KUMAR JEE VS	// 0 //
322	WP(C)/0041102/2023	JALADHAR PANDA VS UNION OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //
323	WP(C)/0041103/2023	KESHAB CHARAN MALL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
324	WP(C)/0041104/2023	NILIMA DURADARSINI PARIDA VS MANAGER, TOYOTA FINANCIAL SERVICES INIDA LTD., GANJAM	CHIRANJEEV BIDYABHUSHAN VS	// 0 //
325	WP(C)/0041105/2023	NARAYAN SAHOO VS STATE OF ODISHA	KABIRAJ SAHOO VS	// 0 //
326	WP(C)/0041106/2023	BHASKAR CH. NAIK VS UNION OF INDIA	HEMANTA KUMAR ROUT VS	// 0 //
327	WP(C)/0041107/2023	RANJITA MANJULA HOTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
328	WP(C)/0041108/2023	M/S BAJRANG STEEL AND ALLOYS LTD., SUNDERGARH VS TPWODL, SAMBALPUR	AMRIT PATNAIK VS	// 0 //
329	WP(C)/0041109/2023	CHAMAN DASH	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0041110/2023	MITRA MOHAPATRA	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0041111/2023	LALIT MOHAN MANGARAJ	JYOTIRMAYA SAHOO	//
		VS	VS	0
		HEMANTA KUMAR PANDA		//
332	WP(C)/0041112/2023	RAMASHILA MAJHI @ BAI	SASWATI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0041113/2023	MANTU SASMAL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0041114/2023	LOHIT KUMAR MANGARAJ	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0041115/2023	BISUDHANANDA MOHANTY	MRUTYUNJAYA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0041116/2023	PRAMOD KUMAR NAYAK	RABINDRA KUMAR PATNAIK	//
		VS	VS	0
		ADDL. CHIEF SECY., WATER RESOURCES DEPT., BBSR		//
337	WP(C)/0041117/2023	HARISH CHANDRA PANI @ ASHAWINI KUMAR PANPRADEEP KUMAR MOHAPATRA		//
		VS	VS	0
		TAHASILDAR, BETNOTI		//
338	WP(C)/0041118/2023	RABINDRA NATH PRADHAN	BISHNU PRASAD PRADHAN	//
		VS	VS	0
		ODISHA GRAMYA BANK, BBSR		//
339	WP(C)/0041119/2023	ALOK KUMAR SETHA	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0041120/2023	NAMITA BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0041121/2023	STATE OF ODISHA HEMANTA KUMAR PARIDA VS	KAUSHIK SWAIN VS	// // ()
342	WP(C)/0041122/2023	STATE OF ODISHA SATYANARAYAN BAGARTY VS	DHANESWAR BEHERA VS	// // ()
343	WP(C)/0041123/2023	STATE OF ODISHA KRUSHNA CHANDRA PADHAN VS	RAMA CHANDRA RATH VS	// // ()
344	WP(C)/0041124/2023	STATE OF ODISHA M/S MAIKAL BREWERIES PVT. LTD., BALANGIR VS	ARUN KUMAR PATRA VS	// // ()
345	WP(C)/0041125/2023	STATE OF ODISHA SUJIT KUMAR PADHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
346	WP(C)/0041126/2023	STATE OF ODISHA TUKUNA NAHAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
347	WP(C)/0041127/2023	STATE OF ODISHA BISWAJIT BARIK VS	SIDHARTHA SWAIN VS	// // ()
348	WP(C)/0041128/2023	STATE OF ODISHA M/S JAGANNATH TRADERS, GANJAM VS	HIMANSHU BHUSAN DASH VS	// // ()
349	WP(C)/0041129/2023	AO CUM CHIEF MANAGER, BANK OF BARODA, BERHAMPUR MAIN BRANCH MURALI KUMAR SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
350	WP(C)/0041130/2023	STATE OF ODISHA MAHESH KUMAR PADHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
351	WP(C)/0041131/2023	STATE OF ODISHA SATRUGHNA PATRA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0041132/2023	N.RAMUDU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
353	WP(C)/0041133/2023	TUNA DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// 0 //
354	WP(C)/0041134/2023	DAYANIDHI TARAI VS SECY TO GOVT. OF ORISSA, S AND ME DEPT., BBSR	KSHIROD KUMAR ROUT VS	// 0 //
355	WP(C)/0041135/2023	RATNAKAR MALIKA VS COMMNR., CONSOLIDATION, BOARD OF REVENUE, CUTTACK	DURGA PRASAD JENA VS	// 0 //
356	WP(C)/0041136/2023	BIKASH PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
357	WP(C)/0041137/2023	CHANDAN KUMAR MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
358	WP(C)/0041138/2023	DAMA BISWAL VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
359	WP(C)/0041139/2023	DILLIP KUMAR DEY VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
360	WP(C)/0041140/2023	A SANTOSH VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
361	WP(C)/0041141/2023	SANTO SWARUP SOOR VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
362	WP(C)/0041142/2023	SASMITA BEHERA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
363	WP(C)/0041143/2023	PRANATOSH ACHARYA	BISWAJIT MAHARANA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0041144/2023	AMIYA KUMAR SABAT	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0041145/2023	PRATIMA SETHI	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0041146/2023	E.MANASI PATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0041147/2023	N.K.MINERALS, KEONJHAR	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0041148/2023	MURALI KUMAR SAHU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0041149/2023	JAY RAM DAS @ JAYARAM DAS	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0041150/2023	NIRANJAN SETHY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0041151/2023	RITA KUMARI SETHY	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0041152/2023	D.ABAKASH PATRO	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0041153/2023	IMTIHAN SAHA	SIDHANT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0041154/2023	SANJAY KESHARI MOHAPATRA	NIRANJAN PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0041155/2023	STATE OF ODISHA MAMATA SAHOO VS TAHASILDAR, DERABISH, KENDRAPARA	SIDHARTHA MISHRA VS	// // ()
376	WP(C)/0041156/2023	BASANTI ORAM VS THE B.M., L.I.C., KHORDHA	DIPTI RANJAN BHOKTA VS	// // ()
377	WP(C)/0041157/2023	BASANTI ORAM VS THE B.M., BANK OF INDIA, BBSR	DIPTI RANJAN BHOKTA VS	// // ()
378	WP(C)/0041158/2023	KUMUDA CHANDRA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0041159/2023	KAPILESWAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0041160/2023	KARTIKA PRADHAN VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// // ()
381	WP(C)/0041161/2023	RENUBALA ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0041162/2023	BASANTI ORAM VS THE B.M., UTKAL CO OPERATIVE BANK, BBSR	DIPTI RANJAN BHOKTA VS	// // ()
383	WP(C)/0041163/2023	SUNITA PAIKRAY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
384	WP(C)/0041164/2023	SUJIT KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0041165/2023	PRAVAKAR SAHOO VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0041166/2023	JAKAB NAYAK VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
387	WP(C)/0041167/2023	BASANTI ORAM VS THE B.M., P.N.B., BBSR	DIPTI RANJAN BHOKTA VS	// 0 //
388	WP(C)/0041168/2023	JYOTIRANI DAS VS COLLECTOR-CUM-DM, KHURDA	JAYADEBA BEHERA VS	// 0 //
389	WP(C)/0041169/2023	BASANTI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
390	WP(C)/0041170/2023	VINEET MOHAN GUPTA VS CANARA BANK,(LCB) BBSR	GOURI MOHAN RATH VS	// 0 //
391	WP(C)/0041171/2023	MANAS KUMAR SATAPATHY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
392	WP(C)/0041172/2023	RAJESH KUMAR GIRI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
393	WP(C)/0041173/2023	RAMESH CHANDRA SINGH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
394	WP(C)/0041174/2023	PRASANTA KUMAR BISWAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
395	WP(C)/0041175/2023	PRAMODA KUMAR DHAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
396	WP(C)/0041176/2023	M/S RAHUL ENTERPRISES, SUNDARGARH VS THE JOINT COMMISSIONER OF STATE TAX APPEAL, SUNDARGARH	KARTIK KURMY VS	// 0 //
397	WP(C)/0041177/2023	SUKANTA KUMAR DASH	PRASANNA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0041178/2023	PRADYUMNA KUMAR SWAIN	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0041179/2023	GAJENDRA PRASAD SETHI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0041180/2023	JAYANTI MOHANTY	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0041181/2023	KABIRAJ BHOL	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0041182/2023	KISHOR CHANDRA MISHRA	LAXMINARAYAN RAYATSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0041183/2023	LILAMAYA MAHAKUR	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0041184/2023	RAJENDRA GIRI	PRAKASH KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0041185/2023	HEMANTA KUMAR GHADAI	KAUSHIK SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0041186/2023	MANJUBALA PANDA	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0041187/2023	BIRAMANI TANDI	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0041188/2023	DIBYANI DALAI	SANJAY KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0041189/2023	STATE OF ODISHA NEELANCHALA PANDA VS	ASHOK DAS VS	// // ()
410	WP(C)/0041190/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SURESH KUMAR SITHA VS	PRADEEPTA KUMAR SWAIN VS	// // ()
411	WP(C)/0041191/2023	STATE OF ODISHA CHANDRA SEKHAR SAHU VS	ASHOK DAS VS	// // ()
412	WP(C)/0041192/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM CHANDRA SEKHAR SAHU VS	ASHOK DAS VS	// // ()
413	WP(C)/0041193/2023	THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM M/S UPAKARAN HOUSE VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
414	WP(C)/0041194/2023	THE DIRECTOR GENERAL AS EX OFFICIO CHAIRMAN RAMNIKLAL PATEL VS	SRINIBASH SATAPATHY VS	// // ()
415	WP(C)/0041195/2023	STATE OF ODISHA NIRUPAMA MISHRA VS	KIRTAN DANG VS	// // ()
416	WP(C)/0041196/2023	STATE OF ODISHA RAGHUNATH MANDAL VS	SIDHARTH PRASAD DAS VS	// // ()
417	WP(C)/0041197/2023	GRIDCO LIMITED PRADEEP KUMAR RANA VS	RAMESH CHANDRA MISHRA VS	// // ()
418	WP(C)/0041198/2023	STATE OF ODISHA BICHITRA KUMAR MOHANTY VS	SARATHI JYOTI MOHANTY VS	// // ()
419	WP(C)/0041199/2023	STATE OF ODISHA SIBABRATA SAHOO VS	SAPAN KUMAR PAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0041200/2023	HRUDANANDA JENA VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
421	WP(C)/0041201/2023	BHOJARAJ SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
422	WP(C)/0041202/2023	RAHUL PATTNAIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
423	WP(C)/0041203/2023	BAIKUNTHA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
424	WP(C)/0041204/2023	HARIHARA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
425	WP(C)/0041205/2023	MANDAKINI SERVICE CO OPERATIVE SOCIETY, PURI VS STATE OF ODISHA	URGASTI KANUNGO VS	// 0 //
426	WP(C)/0041206/2023	FAKIR MOHAN PRADHAN VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
427	WP(C)/0041207/2023	SAROJA BISWAL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
428	WP(C)/0041208/2023	ADIKANDA NAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
429	WP(C)/0041209/2023	PRAVAKAR PANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
430	WP(C)/0041210/2023	RAJESH BISWAL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
431	WP(C)/0041211/2023	KAMALA MAJHI	SIBA PRASAD PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0041212/2023	BRANCH MANAGER UNITED INDIA INSURANCE CO. LTD. VS. RAMSINCHOSANHOOTIACK		//
		VS	VS	0
		SHOENARAYAN SITARAM		//
433	WP(C)/0041213/2023	DILESWAR KUMBHAR	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0041214/2023	KESHABA BISWAL	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0041215/2023	EKALABYA BISWAL	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0041216/2023	PRAMOD KUMAR SAHOO	SOUBHAGYA SWAIN	//
		VS	VS	0
		THE ADDL. CT AND GST OFFICER, CUTTACK I EAST CIRCLE		//
437	WP(C)/0041217/2023	LIPSA BISWAL	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0041218/2023	BIJULI PRADHAN	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0041219/2023	PANKAJINI SAMRATH	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0041220/2023	SANTILATA SATRUSAL	LINGARAJ DASH	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0041221/2023	REKHANSHU SANDHA	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0041222/2023	PRAMOD KUMAR SAHOO	SOUBHAGYA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0041223/2023	THE ADDL. CT AND GST OFFICER, CUTTACK I EAST CIRCLE LIPI BISWAL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// // 0 //
444	WP(C)/0041224/2023	KHIROD CHANDRA MOHARANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
445	WP(C)/0041225/2023	SIBABRATA DAS VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
446	WP(C)/0041226/2023	KHITESWAR MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
447	WP(C)/0041227/2023	GOPAL CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
448	WP(C)/0041228/2023	NIRMAL KACHHARIA VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
449	WP(C)/0041229/2023	MALATI NAIK VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
450	WP(C)/0041230/2023	HEMANT KUMAR GUPTA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
451	WP(C)/0041231/2023	RAMESH CHANDRA MISRA VS COLLECTOR, GANJAM	PRASANTA KUMAR NANDA VS	// 0 //
452	WP(C)/0041232/2023	M/S. PRIYAMBADA, BERHAMPUR VS INDIAN OIL CORPORATION LTD., MUMBAI	ALOK KUMAR DAS VS	// 0 //
453	WP(C)/0041233/2023	MENAKA SAHU VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0041234/2023	INDRA NAG VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
455	WP(C)/0041235/2023	BABA SATYA NARAYAN GOUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
456	WP(C)/0041236/2023	BHUBANESWAR DEHURY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
457	WP(C)/0041237/2023	DASARATHI COLLEGE OF MEDICAL SCIENCE, BOUDA VS STATE OF ODISHA	AXMIKANTA MOHANTY VS	// 0 //
458	WP(C)/0041238/2023	MEERA DEVI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
459	WP(C)/0041239/2023	SUDHIR SARA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
460	WP(C)/0041240/2023	RAMA CHANDRA BEHERA VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
461	WP(C)/0041241/2023	RABINDRA PRASDA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
462	WP(C)/0041242/2023	CHANDRAMANI TRIPATHY VS STATE OF ODISHA	MADAN MOHAN DAS VS	// 0 //
463	WP(C)/0041243/2023	DR. GANESH CHANDRA KUND VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
464	WP(C)/0041244/2023	LINGARAJ SUNA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
465	WP(C)/0041245/2023	AJAYA KUMAR NATH	ABHILASH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
466	WP(C)/0041246/2023	HARAPRIYA NAT BIDYADHAR NAYAK	RASHMI RANJAN MISHRA	//
		VS	VS	0
467	WP(C)/0041247/2023	STATE OF ODISHA AMIT KUMAR JAIN	KEDAR KUMAR DASH	//
		VS	VS	0
468	WP(C)/0041248/2023	STATE OF ODISHA BHAGABAN MISHRA	SUBHAM SHARMA	//
		VS	VS	0
469	WP(C)/0041249/2023	STATE OF ODISHA RAMACHANDRA BEHERA	RANJAN KUMAR ROUT	//
		VS	VS	0
470	WP(C)/0041250/2023	STATE OF ODISHA HEMANTA KUMAR BHOI	GYANARANJAN SETHI	//
		VS	VS	0
471	WP(C)/0041251/2023	STATE OF ODISHA RAMAKANTA SAHU	ASHOK KUMAR APAT	//
		VS	VS	0
472	WP(C)/0041252/2023	STATE OF ODISHA ISWAR GOCHHAYAT	GYANARANJAN SETHI	//
		VS	VS	0
473	WP(C)/0041253/2023	STATE OF ODISHA NIMBUS CONSTRUCTION PVT. LTD., CUTTACK	BIBHU PRASAD DAS	//
		VS	VS	0
474	WP(C)/0041254/2023	STATE OF ODISHA PANKAJ LOCHAN BEHERA	SOUMYAJYOTI BISWAL	//
		VS	VS	0
475	WP(C)/0041255/2023	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. TUSHAR RANJAN MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
476	WP(C)/0041256/2023	STATE OF ODISHA BHOLA PRASAD CHAUHAN	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0041257/2023	STATE OF ODISHA MINESH KUMAR NAYAK VS	SAMEER KUMAR DAS VS	// // ()
478	WP(C)/0041258/2023	STATE OF ODISHA SUNIL KUMAR SAMAL VS	BANAMALI SAHOO 1 VS	// // ()
479	WP(C)/0041259/2023	STATE OF ODISHA HRUSHIKESH DALEI VS	BIJAYA KUMAR PARIDA 2 VS	// // ()
480	WP(C)/0041260/2023	STATE OF ODISHA RUNU SAHOO VS	BHABANI SANKAR MISHRA VS	// // ()
481	WP(C)/0041261/2023	STATE OF ODISHA HALADHAR NATHI VS	SHASHI BHUSAN JENA VS	// // ()
482	WP(C)/0041262/2023	STATE OF ODISHA BIJAYALAXMI PAL VS	SUDHANSHU SEKHAR PRATAP VS	// // ()
483	WP(C)/0041263/2023	STATE OF ODISHA TILOTAMA BARIK VS	GOPAL KRUSHNA NANDA VS	// // ()
484	WP(C)/0041264/2023	STATE OF ODISHA DAMAYANTI SWAIN VS	BHABANI SANKAR MISHRA VS	// // ()
485	WP(C)/0041265/2023	STATE OF ODISHA BISWAJITA MOHANTA VS	SHASHI BHUSAN JENA VS	// // ()
486	WP(C)/0041266/2023	CHIEF SECY, GOVT OF ODISHA CHABI BAGHAR VS	RAKESH KUMAR DAS VS	// // ()
487	WP(C)/0041267/2023	STATE OF ODISHA NIHAR RANJAN GARTIA VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0041268/2023	ASWANI KUMAR PANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
489	WP(C)/0041269/2023	BIMALA DEI VS STATE OF ODISHA	BIKRAM RATH VS	// 0 //
490	WP(C)/0041270/2023	GELHAANI SAHOO VS COMMNR, LR AND SETTLEMENT, CUTTACK	SUKANTA KUMAR NAYAK VS	// 0 //
491	WP(C)/0041271/2023	T.SRIDEVI VS MANAGER ELECTRICAL JATANI ELECTRICAL SUB DIVISION, TPCODL, KHURDA	SATYABRATA SAHOO VS	// 0 //
492	WP(C)/0041272/2023	NARENDRA NATH MOHANTA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
493	WP(C)/0041273/2023	DAITARI JENA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
494	WP(C)/0041274/2023	SRICHARAN MISHRA VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// 0 //
495	WP(C)/0041275/2023	KARTIK CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
496	WP(C)/0041276/2023	SANKAR BEHERA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
497	WP(C)/0041277/2023	LALATENDU SAHU VS INDIAN OIL CORP. LTD., MUMBAI	ALOK KUMAR DAS VS	// 0 //
498	WP(C)/0041278/2023	AMULYA KUMAR DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
499	WP(C)/0041279/2023	BIRANCHI NARAYAN BEHERA	SUSHANTA KUMAR BARAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	WP(C)/0041280/2023	PURNA CHANDRA HATI	ULLASH CHANDRA MOHANTY	//
		VS	VS	()
		COMMNR., E.P.F., BBSR		//
501	WP(C)/0041281/2023	JAYASMITA BARIK	KARUNAKAR RATH	//
		VS	VS	()
		COLLECTOR CUM DIST.MAGISTRATE, BALASORE		//
502	WP(C)/0041282/2023	KISHORE KUMAR BAIKAR	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
503	WP(C)/0041283/2023	MANASWINI MISHRA	VIVASWAT MOHAPATRA	//
		VS	VS	()
		STATE OF ODISHA		//
504	WP(C)/0041284/2023	SURENDRA KUMAR MISHRA	PRATYUS RANJAN PARIDA	//
		VS	VS	()
		STATE OF ODISHA		//
505	WP(C)/0041285/2023	TARUNA KUMAR SAHU	ABHISHEK MOHANTY	//
		VS	VS	()
		THE CHAIRMAN LOCAL BOARD OF ADMINI. (LBA),SAINIK SCHOOL,BBSR		//
506	WP(C)/0041286/2023	SOUMYARANJAN KAMPA	PRAJIT KUMAR PRADHAN	//
		VS	VS	()
		STATE OF ODISHA		//
507	WP(C)/0041287/2023	SABYASACHI MAHAKUL	PRANAYA SWAIN	//
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0014930/2023	ANJAN KUMAR MAJUMDAR	JAYANTA KUMAR MAJHI	G.R.P.S.BALASORE /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0014931/2023	AKHIL GIRI	PREETAM MISHRA	BOUDH /171 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0014932/2023	TRILOCHAN NAYAK	JYOTIRMAYA SAHOO	//0
		VS	VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0014933/2023	STATE OF ODISHA SANDEEP KUMAR GANTAYAT VS	T.NARAYANA MURTY VS	ICC/0000143/2023 POTTANGI /143 /2023 ()
512	ABLAPL/0014934/2023	STATE OF ODISHA SUJIT KHATUA VS	PREETAM MISHRA VS	// BAUNISUNI /150 /2023 ()
513	ABLAPL/0014935/2023	STATE OF ODISHA PRADEEP KUMAR BHANJA @ PRADIP KUMAR OJHADEBASIS MISHRA VS	VS	// SORO /686 /2023 ()
514	ABLAPL/0014936/2023	STATE OF ODISHA MANDIRA BEHERA @ BISWANATH BEHERA VS	SUSANTA KUMAR ROUT VS	// KAMAKHYANAGAR /544 /2023 ()
515	ABLAPL/0014937/2023	STATE OF ODISHA BABUL NAIK @ SUMANTA NAIK VS	SWARAJ PATEL VS	// SAMBALPUR TOWN /503 /2022 ()
516	ABLAPL/0014938/2023	STATE OF ODISHA BISWAJIT PATI VS	SURESH KUMAR JENA VS	// JAJPUR TOWN /410 /2023 ()
517	ABLAPL/0014939/2023	STATE OF ODISHA AMARENDRA NAYAK VS	JYOTIRMAYA SAHOO VS	// / /0 J.M.F.C.,CUTTACK(RURAL)(Cuttack)
518	ABLAPL/0014940/2023	STATE OF ODISHA KAUSHALYA SWAIN @ GOURI GHADEI VS	JYOTIRMAYA SAHOO VS	ICC/0000143/2023 BANAPUR P.S. /251 /2023 ()
519	ABLAPL/0014941/2023	STATE OF ODISHA KABISURYA HARIJAN VS	ABHISEK KHANDAL VS	// Khatiguda /22 /2023 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur)
520	ABLAPL/0014942/2023	STATE OF ODISHA BIJAY KUMAR DASH VS	BICHITRA NARAYANA SATAPATHY VS	GR/0000341/2023 MARINE PS JATADHARI MUHAN /61 /2023 ()
521	ABLAPL/0014943/2023	STATE OF ODISHA DRUDANTA @ MADHUSUDAN MALLIK VS	DEEPAK KU SAHOO VS	// NIKIRAI /165 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0014944/2023	K.RAVANA REDDY @ K.RABANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /35 /2023 () //
523	ABLAPL/0014945/2023	SHAIKH ABDUL WAHAB VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /448 /2023 () //
524	ABLAPL/0014946/2023	K.DILIP KUMAR REDDY @ K.DILLIP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /39 /2023 () //
525	ABLAPL/0014947/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /325 /2023 () //
526	ABLAPL/0014948/2023	JAGANNATH BARIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /243 /2023 () //
527	ABLAPL/0014949/2023	SAYED IFTEKHAR ALI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	LAXMISAGAR P.S. /40 /2005 () //
528	ABLAPL/0014950/2023	ABHIRAM BIBARA @ BIBAR VS STATE OF ODISHA	S.S.RAY (2) VS	CHANDRAPUR /8 /2021 () //
529	ABLAPL/0014951/2023	ROHIT KUMAR YADAV @ ROHIT RAY VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /296 /2022 () //
530	ABLAPL/0014952/2023	PRASANTA MALLIK VS STATE OF ODISHA	ADITI HOTA VS	BHUBAN /468 /2023 () //
531	ABLAPL/0014953/2023	TAPAN KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 JMFC, BHAPUR(Nayagarh) 2(A)CC/0000013/2023
532	ABLAPL/0014954/2023	ABHAYA SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	GAISILET /85 /2023 () //
533	ABLAPL/0014955/2023	PRASANTA MALLIK	ADITI HOTA	BHUBAN /471 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0014956/2023	STATE OF ODISHA MADHA @ MADHABA MEHER	LALIT SAHU	// BELPARA /328 /2023
		VS	VS	()
535	ABLAPL/0014957/2023	STATE OF ODISHA SK. ISMIEL	JAYANTA KUMAR MAJHI	// CHANDIPUR /28 /2023
		VS	VS	()
536	ABLAPL/0014958/2023	STATE OF ODISHA MADAN SUNDAR MUKHI	PRANAB RANJAN CHHATOI	// AIR FIELD P.S. /301 /2023
		VS	VS	()
537	ABLAPL/0014959/2023	STATE OF ODISHA DASARATH NAIK	SUBASH CHANDRA SAHOO	// TIKIRI /77 /2019
		VS	VS	()
538	ABLAPL/0014960/2023	STATE OF ODISHA DEEPAK BISWAL @ DIPAK	JAYANTA KUMAR MAJHI	// NILGIRI /301 /2023
		VS	VS	()
539	ABLAPL/0014961/2023	STATE OF ODISHA KAILASH CHANDRA BEHERA	AMRITA MISHRA	// BERHAMPUR TOWN /51 /2023
		VS	VS	()
540	ABLAPL/0014962/2023	STATE OF ODISHA HEMANT KUMAR JENA	BISWARANJAN DALAI	// BANKI /434 /2023
		VS	VS	()
541	ABLAPL/0014963/2023	STATE OF ODISHA KAILASH GAUDA	MANORANJAN PADHY	// KUNDRA /121 /2023
		VS	VS	()
542	ABLAPL/0014964/2023	STATE OF ODISHA SK PAPA	KULDEEP MOHANTY	// REMUNA /75 /2023
		VS	VS	()
543	ABLAPL/0014965/2023	STATE OF ODISHA GOBINDA CHOUDHURY @ GABINDA CHAUDHURI	KULDEEP MOHANTY	// KAPTIPADA /270 /2023
		VS	VS	()
544	ABLAPL/0014966/2023	STATE OF ODISHA ANIL KUMR PALLAI	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /424 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0014967/2023	STATE OF ODISHA PARAMANANDA BEHERA VS	DURGA PRASANNA MISHRA VS	// / /0 ()
546	ABLAPL/0014968/2023	STATE OF ODISHA SUVENDU KUMAR SAMAL VS	HIMANSHU BHUSAN DASH VS	// JAJPUR SADAR /291 /2023 ()
547	ABLAPL/0014969/2023	STATE OF ODISHA TUKUNI MALIK VS	PURNA CHANDRA MOHARANA VS	// BRAMHA BARADA /162 /2023 ()
548	ABLAPL/0014970/2023	STATE OF ODISHA CHITARANJAN PARIDA VS	AMITAV TRIPATHY VS	// FATEGARH /290 /2023 ()
549	ABLAPL/0014971/2023	STATE OF ODISHA SARASWATI PRUSTY VS	SATYA RANJAN MULIA VS	// TUMUSINGA /268 /2023 ()
550	ABLAPL/0014972/2023	STATE OF ODISHA NARENDRA KUMAR BEHERA VS	SIDHARTHA DAS VS	// KOTINANDA /160 /2023 ()
551	ABLAPL/0014973/2023	STATE OF ODISHA PRASANNA KUMAR SWAIN VS	SOUMENDRA PATTANAIAK VS	// DHENKANAL SADAR /10 /2014 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
552	ABLAPL/0014974/2023	STATE OF ODISHA RAMESH PRASAD MISHRA VS	SRIDHAR RATH VS	// GR/0000033/2014 MANAMUNDA /282 /2023 ()
553	ABLAPL/0014975/2023	STATE OF ODISHA PRIYABRATA BEHERA @ SARBESWAR BEHERA @ PRMAMBARIPATHY VS	PRMAMBARIPATHY VS	// NAYAGARH SADAR /40 /2021 ()
554	ABLAPL/0014976/2023	STATE OF ODISHA BIBHU PRASANNA MOHANTY VS	DEEPAK RANJAN PARIDA VS	// BADAGODA P.S. /585 /2023 ()
555	ABLAPL/0014977/2023	STATE OF ODISHA JITU GARIA VS	PRASANNA KUMAR MISHRA VS	// SONEPUR /249 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0014978/2023	BIJAYA PANDA @ BIJAY NARAYAN PANDA @ BABUAMLAN SHAKTI PAUL VS STATE OF ODISHA	VS	BADAGODA P.S. /674 /2023 () //
557	ABLAPL/0014979/2023	BENUDHAR DALAI VS STATE OF ODISHA	MITHUN DAS VS	DHARMASALA /101 /2023 () //
558	ABLAPL/0014980/2023	ABHAY PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	Maitri Vihar PS /389 /2023 () //
559	ABLAPL/0014981/2023	JAYADEB SAHOO @ JAYA SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /316 /2023 () //
560	ABLAPL/0014982/2023	SUDARSHAN SETHI @ DHUNDURA SETHI VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	DHUSURI /376 /2023 () //
561	ABLAPL/0014983/2023	DEEPAK KUMAR SAHU @ DIPAK KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	SUNDARGARH TOWN /324 /2023 () //
562	ABLAPL/0014984/2023	ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY VS STATE OF ODISHA	DIKSHYA JYOTI SAHOO VS	KODALA /497 /2023 () //
563	ABLAPL/0014985/2023	ABANI @ ABANNI KUMAR SATPATHY @ SATAPATHY VS STATE OF ODISHA	DIKSHYA JYOTI SAHOO VS	KODALA /499 /2023 () //
564	ABLAPL/0014986/2023	MAHESH KUMAR BEHERA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	/ /0 () //
565	ABLAPL/0014987/2023	DILBAG SINGH VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	BRAHMANITARANG /264 /2023 () //
566	ABLAPL/0014988/2023	BABULA @ SUDAM CHANDRA DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	NAIKANI-DIHI /193 /2022 () //
567	ABLAPL/0014989/2023	RUPSA BIJAYANI SAHOO	DEEPAK PANDA	TIGIRIA /55 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0014990/2023	BHISMA RANJAN RATH @ BHISMA RATH @ KALIA	SUSANTA KUMAR BARAL	KENDRAPARA SADAR /734 /2023
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0014991/2023	LIPUN @ LITUN NAIK	PRIYA RANJAN SINGH	KANTABANIA PS /189 /2023
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0014992/2023	JIBARDHAN PERA	SATYA PRAKASH SATPATHY	BAUNISUNI /29 /2021
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0014993/2023	HRUSHIKESH MOHANTY	PUNIL KUMAR SWAIN	CHOUDWAR /466 /2023
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0014994/2023	SKJAKIR	BASANTA KUMAR DAS	SULIAPADA /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0014995/2023	CHINMAYA KUMAR SAHU @ PAPU SAHU	NITYANANDA MOHAPATRA	SPL.TASK FORCE /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0014996/2023	SUBHAKANTA PARIDA	BIRAJA PRASAD NANDA	COLLIERY /704 /2023
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0014997/2023	SUBASH MANGARAJ	LAXMI NARAYAN RAYATSINGH	JODAPADAR /250 /2023
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0014998/2023	KARTIK SINGH @ KARTIKESWAR SINGH	BASANTA KUMAR DAS	SULIAPADA /147 /2023
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0014999/2023	MANAS BALABANTARAY	PRAFULLA KUMAR KHATEI	KHARABEL NAGAR P.S. /344 /2023
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0015000/2023	SK. JIAUL @ SEKHA JIAUL	SANJIB KUMAR BHANJADEO	KHURDA MODEL /168 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :15/12/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0015001/2023	STATE OF ODISHA RAJESH NAG VS	SUNIL KUMAR PANDA VS	// SAMBALPUR TOWN /443 /2023 ()
580	ABLAPL/0015002/2023	STATE OF ODISHA HARIHAR BEHERA VS	HIMANSHU SEKHAR MISHRA VS	// NIMAPADA /210 /2023 ()
581	ABLAPL/0015003/2023	STATE OF ODISHA ATALA SAMANTA VS	SATYAJIT MOHAPATRA VS	// KHURDA MODEL /779 /2023 ()
582	ABLAPL/0015004/2023	STATE OF ODISHA DEBASHIS MOHAPATRA @ LUCKY VS	JAYDEEP PAL VS	// PURIGHAT /324 /2023 ()
583	ABLAPL/0015005/2023	STATE OF ODISHA RAJENDRA SAHOO VS	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /94 /2023 ()
584	ABLAPL/0015006/2023	STATE OF ODISHA AMIT BEHERA VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	// //0 () //

ORISSA HIGH COURT

MISC CASES FILED on :15/12/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	57/2023 SAO/31/2005	SHIBA SANKAR GIRI-MP	M/S.SAMIR KU.MISHRA
2	174/2023 JCRLA/44/2021	TUNU@HARE KISHAN-MP	ADV.
3	213/2023 LAA/24/2019	UNION OF INDIA-MP	M/S.NIHAR KANTI MOHAPATRA,SANJIB SWAIN
4	233/2023 WPC(OAC)/3911/2017	PRIYARANJAN DAS-MP	
5	234/2023 WPC(OAC)/4143/2016	SOUMYA SUBHADARSHINEE-MP	
6	348/2023 SA/210/1987	BALARAM-MP	
7	349/2023 SA/40/1991	KABI CHANDRA PRADHAN-MP	M/S.
8	389/2023 CRLMP/2246/2023	RUBINA BEHERA-MP	KODANDA KUMAR BHUYAN
9	390/2023 CRLMP/2494/2023	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
10	391/2023 CRLMP/2520/2023	SANTOSH KUMAR MOHANTY-MP	ASHOK KUMAR SAHOO
11	412/2023 CMAPL/845/2023	DR. MADAN MOHAN BEURA-MP	ADV
12	413/2023 CMAPL/847/2023	SUBASH DASH-MP	BAMADEV BARAL
13	468/2023 MATA/438/2023	PRATIVA MANJARI SAHOO-MP	HIMANSHU BHUSAN DASH
14	510/2023 RVWPET/473/2023	ROHIT KUMAR PATRA-MP	BANSHIDHAR SATAPATHY
15	517/2023 CONTC/5882/2023	SURATH ROUT-MP	MANORANJAN PADHI
16	539/2023 RPFAM/282/2023	RAJIBA KUMAR BALABANTARAY-MP	ARUN KUMAR MANSINGH
17	540/2023 RPFAM/436/2023	UTTAM NAG-MP	JUGALA KISHORE PANDA
18	541/2023 RPFAM/436/2023	UTTAM NAG-MP	JUGALA KISHORE PANDA
19	921/2023 CRLREV/668/2023	MANIKRAM MOHANTA-MP	SARADA PRASAD DASH
20	922/2023 CRLREV/652/2023	RAMA MUNDA-MP	ADHIRAJ MOHANTY
21	923/2023 CRLREV/669/2023	KALIA PANIGRAHI-MP	SOUBHAGYA KUMAR DASH
22	924/2023 CRLREV/669/2023	KALIA PANIGRAHI-MP	SOUBHAGYA KUMAR DASH
23	925/2023 CRLREV/670/2023	SANJIT KUMAR NAYAK-MP	BYOMOKESH SAHOO
24	1032/2023 FAO/622/2019	STATE OF ODISHA-MP	
25	1033/2023 FAO/548/2023	MANAGER, TP CELL, M/S NATIONAL INSURANCE COMPANY LTD., CUTTACK-MP	
26	1034/2023	MANAGER LEGAL, CHOLAMANDALAM MS G.I.CO. LTD.-MP	

27	FAO/555/2023 1035/2023	MANAGER, TP CELL, M/S NATIONAL INSURANCE COMPANY LTD.,CUTTACK-MP	
28	FAO/548/2023 1036/2023	MANGI SUKUMARI REDDY-MP	RAJA LALIT MOHAN
29	FAO/562/2023 1037/2023	TARINI THAKURANI MAHAVIDYALAYA-MP	AMIYA KUMAR MOHANTY
30	FAO/198/2023 1038/2023	D.M., ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
31	FAO/483/2023 1491/2023	DURYODHAN MALLIK-MP	M/S.MISS MAMATA MISHRA
32	RSA/329/2014 1492/2023	DURYODHAN MALLIK-MP	M/S.MISS MAMATA MISHRA
33	RSA/329/2014 1493/2023	DURYODHAN MALLIK-MP	M/S.MISS MAMATA MISHRA
34	RSA/329/2014 1494/2023	BIMAL CH.MOHANTY-MP	M/S.PRASAN KU.SAHU
35	RSA/68/2007 1495/2023	PHAGULI @ NABA BEHERA-MP	UPENDRA KUMAR SAMAL
36	RSA/541/2023 1496/2023	CHUDAMANI MAJHI-MP	BIBEKANANDA BHUYAN
37	RSA/542/2023 1516/2023	SATYANARAYAN DAS-MP	PRATYASISH MOHANTY
38	CMP/1569/2023 1517/2023	KAMAL KUMAR SAHOO-MP	SAMIR KUMAR MISHRA
39	CMP/222/2023 1518/2023	SK.ABDULLAH-MP	AJODHYA RANJAN DASH
40	CMP/1572/2023 1519/2023	CHAKRA MEHER-MP	KEDAR KUMAR DASH
41	CMP/1573/2023 1666/2023	KANHU CHARAN KANHAR-MP	SUJATA JENA
42	BLAPL/14127/2023 1667/2023	SANJIT KUMAR PARIJA-MP	PRABIR KUMAR RAY
43	BLAPL/6911/2021 1668/2023	SAHEB KUMAR-MP	
44	BLAPL/9752/2023 1669/2023	RAHUL PAIK-MP	
45	BLAPL/9751/2023 1670/2023	MAHESWAR NAYAK-MP	
46	BLAPL/9750/2023 1671/2023	ANANDA PANDA-MP	SUSANTA KUMAR BARAL
47	BLAPL/11189/2023 1672/2023	PRADIP NAYAK-MP	
48	BLAPL/4942/2022 1673/2023	SANTOSH KUMAR RATH-MP	SANTOSH KUMAR LENKA
49	BLAPL/8729/2023 2179/2023	GOBARDHAN BHOI-MP	BIRANCHI NARAYAN RATH
50	MACA/1184/2023 2180/2023	SUNIL KUMAR HOTA-MP	BIRANCHI NARAYAN RATH
51	MACA/1229/2023 2181/2023	PITHARAM HEMBRAM-MP	
52	MACA/215/2022 2182/2023	PITHARAM HEMBRAM-MP	
53	MACA/215/2022 2183/2023	UMAKANTA MAHARANA-MP	
54	MACA/210/2022 2750/2023	MD. RUKSAR-MP	
55	ABLAPL/9240/2023 2751/2023	MD. HABIBULLA-MP	
56	ABLAPL/9241/2023 2752/2023	MD. BELAL-MP	
57	ABLAPL/9242/2023 2753/2023	MANAS KUMAR ROUT-MP	
	ABLAPL/12475/2023		

58	2754/2023 ABLAPL/14417/2023	SUNARAM PUTEL-MP	
59	2755/2023 ABLAPL/13973/2023	PURUSHOTTAM BEHERA-MP	
60	2756/2023 ABLAPL/9732/2023	DILESWAR PRADHAN-MP	
61	2757/2023 ABLAPL/11001/2023	JADEB MAHANANDA-MP	
62	2758/2023 ABLAPL/13319/2023	SANTOSH DAS-MP	
63	2759/2023 ABLAPL/6509/2023	BAPUJI SAHU-MP	AMULYA RATNA PANDA
64	2760/2023 ABLAPL/12057/2023	MANAS KUMAR SAMAL-MP	
65	2761/2023 ABLAPL/14467/2023	KRISHNA CHANDRA PRADHAN-MP	
66	2762/2023 ABLAPL/1777/2023	TULU JENA-MP	
67	2763/2023 ABLAPL/4425/2022	AMINA @ AMULYA MAJHI-MP	P.K.SAHOO
68	2764/2023 ABLAPL/13809/2023	BICHITRANANDA PATRA-MP	
69	2765/2023 ABLAPL/15744/2019	ASHOK BHUTIA-MP	JAGANNATH BHUYAN
70	2766/2023 ABLAPL/15746/2019	ASHOK BHUTIA-MP	JAGANNATH BHUYAN
71	2767/2023 ABLAPL/9442/2022	KAILASH KARJEE-MP	
72	3059/2023 CRLA/1360/2023	DHRUBA CHARAN PRADHAN-MP	SOUBHAGYA SUNDAR DAS
73	3060/2023 CRLA/1360/2023	DHRUBA CHARAN PRADHAN-MP	SOUBHAGYA SUNDAR DAS
74	3061/2023 CRLA/770/2021	SANDHYARANI MAJHI-MP	M/S. RAMESH SAHOO, S.PRADHAN
75	3062/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA-MP	PUSPAMITRA MOHAPATRA
76	3063/2023 CRLA/1185/2022	CHITTARANJAN DASH@TUNU-MP	
77	3064/2023 CRLA/1363/2023	RAIDAS MODI-MP	CHINMAYA KUMAR SAHU
78	3065/2023 CRLA/1363/2023	RAIDAS MODI-MP	CHINMAYA KUMAR SAHU
79	3066/2023 CRLA/1363/2023	RAIDAS MODI-MP	CHINMAYA KUMAR SAHU
80	3067/2023 CRLA/1364/2023	SRIKANT NAIK-MP	BHABANI PRASAD PRADHAN
81	3068/2023 CRLA/1364/2023	SRIKANT NAIK-MP	BHABANI PRASAD PRADHAN
82	3069/2023 CRLA/1364/2023	SRIKANT NAIK-MP	BHABANI PRASAD PRADHAN
83	3070/2023 CRLA/600/2023	KANGARU@CONGRESS SWAIN-MP	BIJAYALAXMI TRIPATHY
84	3071/2023 CRLA/1170/2023	SOHAR SOREN MAJHI-MP	MITHUN DAS
85	3072/2023 CRLA/591/2013	BUDHIA @ BUDHIRAM MURMU AND OTHERS-MP	M/S.B.K.ROUTRAY
86	3073/2023 CRLA/1357/2023	RAMACHANDRA MINZ-MP	RAGHUNATH PANDA
87	3074/2023 CRLA/1368/2023	DHANANJAYA PANIGRAHI-MP	BASUDEV PUJARI
88	3075/2023 CRLA/1368/2023	DHANANJAYA PANIGRAHI-MP	BASUDEV PUJARI
89	3640/2023	BRAJENDRA SINGH-MP	

90	CRLMC/3873/2022 3641/2023	AMIT KUMAR AGARWAL @ AMIT AGARWALLA-MP	SK. ZAFARULLA
91	CRLMC/5386/2023 3642/2023	BARUN MEHER@KALIA MEHER-MP	
92	CRLMC/2259/2022 3643/2023	LINGARAJ RATHA-MP	DEBASNAN DAS
93	CRLMC/5387/2023 3644/2023	BIPIN SATAPATHY-MP	AMLAN SHAKTI PAUL
94	CRLMC/5388/2023 3645/2023	TRILOCHAN MEHER-MP	SAROJ KUMAR MISHRA
95	CRLMC/5389/2023 3646/2023	TRILOCHAN MEHER-MP	SAROJ KUMAR MISHRA
96	CRLMC/5390/2023 3647/2023	UDAYANATH SAHOO-MP	AMITAV TRIPATHY
97	CRLMC/5395/2023 3648/2023	DIPAK KUMAR MAJHI-MP	AMITAV TRIPATHY
98	CRLMC/5397/2023 3649/2023	SIRUPU REDDY KRISHNA RAO @ S.KRISHNA RAO-MP	RAMDAS ACHARY
99	CRLMC/5399/2023 3650/2023	AKSHYA KUMAR SATAPATHY-MP	SATYAJIT MOHAPATRA
100	CRLMC/5400/2023 3651/2023	RASMITA BALIARSINGH-MP	
101	CRLMC/3609/2022 3652/2023	ASISH KUMAR PATRO @ PATRA-MP	TUSAR KUMAR MISHRA
102	CRLMC/5402/2023 3653/2023	MANARANJAN@MANORANJAN PRADHAN-MP	
103	CRLMC/501/2020 3654/2023	MD. AKHIL ANSARI-MP	PRAKASH KUMAR MISHRA
104	CRLMC/5403/2023 3655/2023	SUJIT DASH-MP	SAMIR KUMAR MISHRA
105	CRLMC/978/2023 3656/2023	PALLE BUCHI REDDY-MP	DEBARAJ MOHANTY
106	CRLMC/5404/2023 3657/2023	GOURI SANKAR @ GOURI SHANKAR BISWAL-MP	PRAVASH CHANDRA JENA
107	CRLMC/5406/2023 8848/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
108	WA/3070/2023 8849/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
109	WA/3070/2023 8850/2023	STATE OF ODISHA-MP	SANGRAM JENA,A.G.A
110	WA/3070/2023 8851/2023	GANESH CHANDRA BHUYAN-MP	SUBHADUTTA ROURAY
111	WA/3071/2023 8852/2023	PRIYADARSHINEE TRIPATHY-MP	SANGRAM KUMAR NAYAK
112	WA/3072/2023 8853/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
113	WA/3075/2023 8854/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
114	WA/3075/2023 8855/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA,A.G.A
115	WA/3075/2023 19775/2023	DEBENDRANATH SWAIN-MP	HIMANSU SEKHAR DEO
116	WP(C)/41036/2023 19776/2023	SUKANTA CHANDRA BEHERA-MP	
117	WP(C)/39696/2023 19777/2023	MAMATA RANI PRUSTY-MP	DEBABRATA RATH
118	WP(C)/41041/2023 19778/2023	KUNTALA PRADHAN-MP	BHAGABAT PRASAD RATH
119	WP(C)/41043/2023 19779/2023	LINGARAJ SABAT-MP	SUBRATA PANDA
120	WP(C)/41045/2023 19780/2023	RAJALAXMI MISHRA-MP	RABI NARAYAN BEHERA
	WP(C)/41046/2023		

121	19781/2023 WP(C)/38549/2023	PURNA CHANDRA BEHERA-MP	SUBASH CH PANI
122	19782/2023 WP(C)/39063/2021	KORAPUT CENTRAL CO OPERATIVE BANK LTD.-MP	
123	19783/2023 WP(C)/35056/2023	MILAN RASHMI RANJAN SETHI-MP	DEBASIS PANIGRAHI
124	19784/2023 WP(C)/38069/2023	GITARANI MANGARAJ-MP	
125	19785/2023 WP(C)/15451/2019	SOUBHAGYA KUMAR JENA-MP	M/S.ARCHANA MAHANTY
126	19786/2023 WP(C)/41073/2023	PRAMOD KUMAR BEHERA-MP	LAXMI CHARAN BEHERA
127	19787/2023 WP(C)/41076/2023	KALINDRI ACHARYA-MP	DIPTENDU SUNDAR RAY
128	19788/2023 WP(C)/30297/2023	HARIHARA BEHERA-MP	AGASTI KANUNGO
129	19789/2023 WP(C)/37031/2023	KISHORE CHANDRA SWAIN-MP	
130	19790/2023 WP(C)/41077/2023	THE S.D.O ELECT. NO 1, ELECTRICAL SUB DIVISION, TPWIPURAS, BOILA, KUMRANIPATRI	WIPURAS, BOILA, KUMRANIPATRI
131	19791/2023 WP(C)/41078/2023	ADAITYA PRASAD PATRA-MP	BISWABIHARI MOHANTY
132	19792/2023 WP(C)/41079/2023	AJIT KUMAR PANIGRAHI-MP	PITAMBAR ACHARYA
133	19793/2023 WP(C)/41083/2023	SANJIB NARAYAN PRASAD PATI-MP	AMIYA KUMAR MOHANTY A
134	19794/2023 WP(C)/40110/2023	RABINDRA NATH DORA-MP	MANAS CHAND
135	19795/2023 WP(C)/41097/2023	PRATAP KUMAR SAHOO-MP	ANINDYA KUMAR MISHRA
136	19796/2023 WP(C)/41104/2023	NILIMA DURADARSINI PARIDA-MP	CHIRANJEEV BIDYABHUSHAN
137	19797/2023 WP(C)/41108/2023	M/S BAJRANG STEEL AND ALLOYS LTD., SUNDERGARH-MP	VIJIT PATNAIK
138	19798/2023 WP(C)/41097/2023	PRATAP KUMAR SAHOO-MP	ANINDYA KUMAR MISHRA
139	19799/2023 WP(C)/41097/2023	PRATAP KUMAR SAHOO-MP	ANINDYA KUMAR MISHRA
140	19800/2023 WP(C)/41111/2023	LALIT MOHAN MANGARAJ-MP	JYOTIRMAYA SAHOO
141	19800/2023 WP(C)/41117/2023	HARISH CHANDRA PANI @ ASHAWINI KUMAR PANI-MP	PRADEEP KUMAR MOHAPATRA
142	19801/2023 WP(C)/41118/2023	RABINDRA NATH PRADHAN-MP	BISHNU PRASAD PRADHAN
143	19802/2023 WP(C)/41120/2023	NAMITA BISWAL-MP	KUNAL KUMAR SWAIN
144	19803/2023 WP(C)/41123/2023	KRUSHNA CHANDRA PADHAN-MP	RAMA CHANDRA RATH
145	19804/2023 WP(C)/41128/2023	M/S JAGANNATH TRADERS, GANJAM-MP	HIMANSHU BHUSAN DASH
146	19805/2023 WP(C)/41135/2023	RATNAKAR MALIKA-MP	DURGA PRASAD JENA
147	19806/2023 WP(C)/39798/2023	NIKUNJA BIHARI SAMAL-MP	
148	19807/2023 WP(C)/39804/2023	MANOJ KUMAR SAMAL-MP	
149	19808/2023 WP(C)/6375/2023	PRASANTA KUMAR DAS-MP	SUKANTA KUMAR DALAI
150	19809/2023 WP(C)/41156/2023	BASANTI ORAM-MP	DIPTI RANJAN BHOKTA
151	19810/2023 WP(C)/41157/2023	BASANTI ORAM-MP	DIPTI RANJAN BHOKTA
152	19811/2023	KARTIKA PRADHAN-MP	SHIVSANKAR MOHANTY

153	WP(C)/41160/2023 19812/2023	BASANTI ORAM-MP	DIPTI RANJAN BHOKTA
154	WP(C)/41162/2023 19813/2023	BASANTI ORAM-MP	DIPTI RANJAN BHOKTA
155	WP(C)/41167/2023 19814/2023	LALU MIRDHA-MP	
156	WP(C)/38472/2023 19815/2023	VINEET MOHAN GUPTA-MP	GOURI MOHAN RATH
157	WP(C)/41170/2023 19816/2023	PRAMILA PRADHAN-MP	
158	WP(C)/33898/2023 19817/2023	RAJESH KUMAR GIRI-MP	SRIKANTA MAHUNTA
159	WP(C)/41172/2023 19818/2023	PRASANTA KUMAR BISWAL-MP	PRASANNA KUMAR SAHOO
160	WP(C)/41174/2023 19819/2023	SUKANTA KUMAR DASH-MP	PRASANNA KUMAR SAHOO
161	WP(C)/41177/2023 19820/2023	M/S RAHUL ENTERPRISES, SUNDARGARH-MP	KARTIK KURMY
162	WP(C)/41176/2023 19821/2023	M/S RAHUL ENTERPRISES, SUNDARGARH-MP	KARTIK KURMY
163	WP(C)/41176/2023 19822/2023	AVAYA KUMAR SAHOO-MP	
164	WP(C)/31360/2023 19823/2023	RAJENDRA GIRI-MP	PRAKASH KUMAR MISHRA
165	WP(C)/41184/2023 19824/2023	DIBYANI DALAI-MP	SANJAY KUMAR DAS
166	WP(C)/41188/2023 19825/2023	M/S UPAKARAN HOUSE-MP	PRADEEP KUMAR MAHAPATRA
167	WP(C)/41193/2023 19826/2023	SUBRATA MAHADANI-MP	ULLASH CHANDRA MOHANTY
168	WP(C)/39204/2023 19827/2023	FAKIR MOHAN PRADHAN-MP	JAGANNATH BHUYAN
169	WP(C)/41206/2023 19828/2023	LINGARAJ VIHAR COMMUNITY WELFARE ASSOCIATIONS	SANKET MANUNGO
170	WP(C)/29755/2023 19829/2023	RAGHUNATH MANDAL-MP	SIDHARTH PRASAD DAS
171	WP(C)/41196/2023 19830/2023	BRANCH MANAGER UNITED INDIA INSURANCE CO.LTD.	RAMENDRA CH SAHOO-MP
172	WP(C)/41212/2023 19831/2023	ADIKANDA NAYAK-MP	ALOK KUMAR PANDA
173	WP(C)/41208/2023 19832/2023	PRAMOD KUMAR SAHOO-MP	SOUBHAGYA SWAIN
174	WP(C)/41216/2023 19833/2023	SANTILATA SATRUSAL-MP	LINGARAJ DASH
175	WP(C)/41220/2023 19834/2023	BIJULI PRADHAN-MP	SUKANTA KUMAR DALAI
176	WP(C)/41218/2023 19835/2023	PRAMOD KUMAR SAHOO-MP	SOUBHAGYA SWAIN
177	WP(C)/41222/2023 19836/2023	DISTRICT TRANSPORT MANAGER, (ADM), I.C., OSRTC-MPM/S KAILASH CH MISHRA, S.N.MOHAPATRA	
178	WP(C)/3925/2023 19837/2023	SIBABRATA DAS-MP	SRIKANTA MAHUNTA
179	WP(C)/41225/2023 19838/2023	PRADIPATA KUMAR NAYAK-MP	
180	WP(C)/39272/2023 19839/2023	DIGAMBAR ROUT-MP	S.D.ROUTRAY
181	WP(C)/29911/2020 19840/2023	BISHNU CHANDRA KAR-MP	S.D.ROUTRAY
182	WP(C)/29909/2020 19841/2023	M/S. PRIYAMBADA, BERHAMPUR-MP	ALOK KUMAR DAS
183	WP(C)/41232/2023 19842/2023	BABA SATYA NARAYAN GOUDA-MP	PRASANTA KUMAR SATAPATHY
	WP(C)/41235/2023		

184	19843/2023 WP(C)/28782/2022	DR. GANESH CHANDRA KUND-MP	JAYDEEP PAL
185	19844/2023 WP(C)/41239/2023	SUDHIR SARA-MP	DHIRENDRA KUMAR MOHAPATRA
186	19845/2023 WP(C)/41238/2023	MEERA DEVI-MP	SIDHARTHA DAS
187	19846/2023 WP(C)/41242/2023	CHANDRAMANI TRIPATHY-MP	MADAN MOHAN DAS
188	19847/2023 WP(C)/41251/2023	RAMAKANTA SAHU-MP	ASHOK KUMAR APAT
189	19848/2023 WP(C)/41253/2023	NIMBUS CONSTRUCTION PVT. LTD., CUTTACK-MP	BIBHU PRASAD DAS
190	19849/2023 WP(C)/41254/2023	PANKAJ LOCHAN BEHERA-MP	SOUMYAJYOTI BISWAL
191	19850/2023 WP(C)/41258/2023	SUNIL KUMAR SAMAL-MP	BANAMALI SAHOO 1
192	19851/2023 WP(C)/41268/2023	ASWANI KUMAR PANDA-MP	SUBHADUTTA ROUTRAY
193	19852/2023 WP(C)/41265/2023	BISWAJITA MOHANTA-MP	SHASHI BHUSAN JENA
194	19853/2023 WP(C)/41273/2023	DAITARI JENA-MP	SUBHADUTTA ROUTRAY
195	19854/2023 WP(C)/41276/2023	SANKAR BEHERA-MP	MIHIR KANTA RATH
196	19855/2023 WP(C)/41277/2023	LALATENDU SAHU-MP	ALOK KUMAR DAS
197	19856/2023 WP(C)/41281/2023	JAYASMITA BARIK-MP	KARUNAKAR RATH
198	19857/2023 WP(C)/41284/2023	SURENDRA KUMAR MISHRA-MP	PRATYUS RANJAN PARIDA
199	19858/2023 WP(C)/41283/2023	MANASWINI MISHRA-MP	VIVASWAT MOHAPATRA
200	19859/2023 WP(C)/41285/2023	TARUNA KUMAR SAHU-MP	ABHISHEK MOHANTY
201	19860/2023 WP(C)/41286/2023	SOUMYARANJAN KAMPA-MP	PRAJIT KUMAR PRADHAN